## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## RAJYA SABHA UNSTARRED QUESTION NO. 1327 TO BE ANSWERED ON 11.12.2025

## **Implementation of Green Credit Programme**

1327 SHRI DEEPAK PRAKASH:

SMT. MAYA NAROLIYA:

SHRI NARAYANA KORAGAPPA:

SHRI BABUBHAI JESANGBHAI DESAI:

SHRI CHUNNILAL GARASIYA:

DR. DINESH SHARMA:

Will the Minister of Environment, Forest and Climate Change be pleased to state:

- (a) the details of methodology adopted under the Green Credit Programme for registration of degraded lands, issuance of Green Credits and digital monitoring of plantation activities;
- (b) the categories of eligible participants for undertaking plantation activities under this programme; and
- (c) the details of outcomes of the programme in terms of increasing forest and tree cover, preparing a list of degraded lands for afforestation and encouraging public and corporate participation in sustainable environmental initiatives?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) to (c) The Green Credit Programme is an innovative mechanism to incentivise environmentally positive actions and to promote the LiFE (Lifestyle for Environment) movement, which aims at encouraging sustainable lifestyles by driving community towards behavioural changes that support environment-friendly actions. The Green Credit Programme aims to increase green cover, enhance carbon sequestration, restore degraded lands and reduce carbon footprint through the adoption of environment-friendly technologies and practices.

The Central Government has notified Green Credit Rules, 2023 on 12th October 2023 under the Environment (Protection) Act, 1986 to encourage voluntary environmental positive actions resulting in issuance of Green Credits. Under the Green Credit Programme, the modality for tree plantation and eco-restoration of degraded forest lands has been notified on 22<sup>nd</sup> February 2024 and subsequently revised on 29<sup>th</sup> August 2025. A Green Credit Programme Portal (https://moefcc-gcp.in/) has been developed for the purpose.

The Green Credit Programme aims to restore degraded forest lands through the active participation of public and private sector entities. The degraded forest land parcels proposed to be taken up under the Green Credit Programme are selected by the State Forest Department after due verification on the ground.

The Green Credits are issued only after minimum five years of restoration work have been completed and a minimum canopy density of forty per cent has been achieved. Transparency and accountability of the Green Credit Programme is enabled through methodologies, guidelines and digital processes.

The forest restoration activities under the Green Credit Programme aim to enhance biodiversity and improve the ecological health and productivity of forest resources.

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